

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-312**  
ANSWERED ON- 08/12/2022

**PROPOSAL FROM RAJASTHAN UNDER KHELO INDIA SCHEME**

312. Shri Mukul Balkrishna Wasnik

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has assessed the progress made in the implementation of Khelo India Scheme;
- (b) if so, the findings thereof and action taken thereon;
- (c) whether Government has received any proposals from the State Government of Rajasthan under the scheme; and
- (d) if so, the details thereof and status of each of the proposals submitted?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) and (b) The Khelo India Scheme, which was under implementation from 2017-18 to 2019-20, was reviewed by a third party evaluator in 2019-20. Based on the experience gained by this Ministry during implementation of the Khelo India Scheme and observations of the third party evaluator, the revised Khelo India Scheme (2021-22 to 2025-26) was formulated. The revised Khelo India Scheme, which has been approved by the Cabinet for the XVth Finance Commission Cycle, is under implementation.

(c) and (d) The receipt of project proposals from the State/UT Governments and other eligible entities, including the State Government of Rajasthan, is a continuous process. The Khelo India Scheme has to cater to the needs of the entire country within its allocated budget for activities/programmes. The proposals are appraised and approved in the Ministry on the basis of technical feasibility, adherence to the prescribed parameters as well as the availability of funds under the Scheme. This Ministry has sanctioned 45 sports infrastructure projects, 18 Khelo India Centres, and 05 academies under the Khelo India Scheme in the State of Rajasthan.

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